REPORT OF THE COMMITTEE ON GOVERNMENT ASSURANCES

SHRI SURESH PACHOURI (Madhya Pradesh): Sir, I present the Fifty-first Report (in English and Hindi) of the Committee on Government Assurances on assurances pertaining to Reservation for Women in Central Government Services.

REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON RAILWAYS

श्रीमती चन्द्रकला पांडे (पश्चिम बंगाल) : सभापित महोदय ,मैं 'रेल वित्त' के संबंध में रेल सबंधी स्थायी (1997-98) (11वीं लोक सभा) के 9वें प्रतिवेदन में अंतर्विष्ट सिफारिशों /समुक्तियों पर सरकार द्वारा की गई कार्रवाई के संबंध में रेल संबंधी स्थाई समिति (1999-2000) के दूसरे प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूं।

STATEMENT OF COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI SURESH KALMADI (Maharashtra): Sir I lay on the Table a copy (in English and Hindi) of a statement showing Action Taken by Government on the recommendations contained in Chapter I and final replies in respect of recommendations contained *in* Chapter V of Eighth Action Taken Report (Eleventh Lok Sabha) on Bharat Coking Coal Limited.

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON AGRICULTURE

DR. A. R. KIDWAI (Delhi): Sir, I lay on the Table a copy (in English and Hindi) of the Eleventh Report of the Standing Committee on Agriculture on "Aquaculture Authority Bill, 2000".

[5 December. 2000]

MOTION FOR ELECTION TO THE MARINE PRODUCTS EXPORT DEVELOPMENT AUTHORITY

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI OMAR ABDULLAH): Sir, I move the following Motion: -

"That in pursuance of clause (c) of sub-section (3) of Section 4 of the Marine Products Export Development Authority Act, 1972 (13 of 1972) read with sub-rule 2 of Rule 4 of the Marine Products Export Development Authority Rules, 1972, this House do proceed to elect in such manner as the Chairman may direct, one Member from among the Members of the House to be a member of the Marine Products Export Development Authority in the vacancy caused by the retirement of Shri Vayalar Ravi from the membership of Rajya Sabha on July 1, 2000".

The question was put and the motion was adopted.

MOTION FOR ELECTION TO THE AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORT DEVELOPMENT AUTHORITY

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI OMAR ABDULLAH): Sir. I move the following Motion:

"That in pursuance of clause (d) of Sub-Section (4) of Section 4 of the Agricultural and Processed Food Products Export Development Authority Act, 1985 (2 of 1986), read with Rule 3 of the Agricultural and Processed Food Products Export Development Authority Rules, 1986, this House do proceed to elect, in such manner as the Chairman may direct, one Member from among the Members of the House to be a member of the